

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
AT NEW DELHI**

O.A No. 178/2024

Title of the case:-

News item titled "Increasing Pollution badly affecting water bodies in Bhaderwah" appearing in Greater Kashmir dated 15.01.2024.

IN THE MATTER OF:-

I N D E X

S.No	PARTICULARS	PAGE No.
1.	Progress Report	01-03
2.	Annexure-R1 (Progress Report of NGT Action Plan)	04-19
3.	Annexure-R2 (Copy of report dated 02-07-2025)	20-21
4.	Affidavit (with e-stamp)	22-23

Answering respondent
Through Counsel

Dated: 22-07-2025

(G.M.Kawoosa)
Standing Counsel, J&K
National Green Tribunal

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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH
AT NEW DELHI

O.A No. 178/2024

Title of the case:-

News Item titled "Increasing pollution badly affecting water bodies in Bhandarwah" appearing in Greater Kashmir dated 15.01.2024

IN THE MATTER OF:- Progress Report on behalf of Deputy Commissioner / District Magistrate, Doda.

May it please your Lordships

The answering respondent most respectfully submits as under;

1. That the aforementioned case is pending adjudication before the Hon'ble Tribunal, Principal Bench, New Delhi.
2. That the case was listed for hearing on 02.12.2024 wherein the detailed affidavit containing time bound Action Plan filed by the answering respondent was taken on record by the Hon'ble Tribunal. Further, the Hon'ble Tribunal passed directions to the respondents, operative part of which is being reproduced as under: -

"Para4: Further progress reports regarding further action taken in compliance of the action plan specifically with reference to remedial measures required to be taken for protection and improvement of environment may be filed at least one week before the date of hearing fixed.

3. That in compliance to the aforementioned directions, affidavit was filed by the answering respondent on 22.03.2025.
4. That the case was subsequently listed for hearing on 25.03.2025 wherein the Hon'ble Tribunal passed directions to the respondents, operative part of which is reproduced as under:-

" 11. A perusal of the above, indicates that some of the timelines have already crossed and some of the timelines will be over in the next one or


**Deputy Commissioner
Doda**

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two months. The DM, Doda appearing virtually, has submitted that the work in terms of the disclosure made in the above table will be completed within the timeline. Hence, we require the DM, Doda to file a further progress report within three months indicating the work completed within the timeline disclosed in the above table.

12. Current status of water quality of four streams including Puneja Nallah, Halian, Haloon and Hanga besides scared Neel Ganga River is also required to be assessed and reported by J&K PCB in order to evaluate impact of action taken".

5. That in compliance to the aforementioned directions, the answering respondent has personally taken up the matter with all concerned departments viz Housing & urban Development, Rural Development & Panchayati Raj, Health & Medical Education and Public Works Department etc. for speedy execution of the works identified as per Action Plan.
6. That a strong monitoring mechanism has been established to review the progress report of the Action Plan on the ground. In this context, quarterly review is being carried out by Additional Deputy Commissioner, Bhaderwah (Nodal Officer) and subsequently review meetings are being held by the answering respondent for assessing pace of the activities and passing necessary directions to the concerned.

A copy of the progress report on the action plan, as on 19.07.2025 is enclosed and marked as Annexure-R1 for perusal of the Hon'ble Tribunal.

7. That in addition to aforementioned works, quality of water is being closely monitored alongside, by J&KPCC. In this context, water samples are being tested on periodic basis and it is pertinent to mention that all the samples have been found conforming to the specifications.

Copy of the water samples collected on 25.06.2025 and tested by J&KPCC on 02.07.2025 is enclosed and marked as Annexure-R2 for perusal of the Hon'ble Tribunal.


Deputy Commissioner
Doda

8. That further entire District administration along with all concerned departments are aligned for execution of works identified for remediation of the issue arisen and in this regard review meetings are being held on frequent basis with all stakeholders.

IN THE PREMISES,

Therefore, keeping in view of the above stated facts, it is respectfully prayed that the submissions made herein above and those to be urged at the time of hearing, the status report may kindly be considered and taken on record in the interest of justice.


Deputy Commissioner / District Magistrate, Doda
Doda
(Answering Respondent)

ANNEXURE- R1

PROGRESS REPORT OF NGT ACTION PLAN

S.NO	Check Point	Problems Identified	Actions Planned	Responsible Department/Officer	Target Date	Progress Report as on 19.07.2025	Remarks
Management of Liquid waste							
1	Treatment of Sewage	1.68 MLD of Sewerage and setpage generated by households getting drained into water bodies directly or indirectly without any treatment.	As proposed :- 4.5 MLD STP to be established for proper treatment & disposal of sewage waste	SBM / UEED Deptt.	31.03.2027	1. Detailed Project report has been received from Mission Director SBM on 18.03.2025. 2.The survey has been conducted by the Project Management Consultants (PMCs), and the Pre-Feasibility Report (PFR) amounting to ₹15.30 crore is currently under technical vetting by the competent authority. The vetting process is expected to be completed within one month, following which the tendering process will be initiated, which is likely to take approximately two months for completion.	
			5 KLD FSTP to be established for proper treatment and disposal of Septage waste.	UEED Deptt.			
			Development of 5.68Km for interception and diversion network for collection of sewerage and septage generated.	EO MC Bhaderwah			
			Procurement of 1 Cesspool tanker / Sucker Machine of 3KLD capacity to be done as temporary measure till establishment of STP/FSTP.	EO MC Bhaderwah	01.03.2025	Letter of Award has been issued to supplier for supply of the Cesspool tanker cum Sucker Machine.	Annexure-I

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Three Decentralized waste water treatment systems (DEWATS) to be established near:

Waste water from rural areas is getting drained in water bodies without any treatment.

1. Confluence point of Lamgarh Nalla & Neeru at Sarol bagh Udrana
2. Near Saringal bridge & graveyard in Mounda
3. Near Butla

BDO Bhaderwah / XEN REW Doda

01.08.2025

1. The tender for the construction of DEWATS has been floated vide E-NIT No. 158 of REW Doda dated 15.03.2025.
2. The bidding process for the DEWATS project in Panchayat Udrana-A, Block Bhaderwah, has been completed. The contract has been awarded, and contractor has been instructed to commence work.
3. The bidding process for the DEWATS project at Monda in Panchayat Saringal, Block Bhaderwah, has also been completed, and the work has been allotted to the contractor.
4. The entire work shall be completed within proposed target time.

Treatment of Sewage

Insufficient soakage pits in rural area

Soakage pits to be increased from 15 to 47 for catering need of the rural areas.

BDO Bhaderwah

31.03.2025

1. As of date, all 47 soakage pits have been successfully constructed.
2. Furthermore upon requisition, approval for the construction of an additional 30 soakage pits has been received from the competent authority, and the tendering process for the same has been initiated.
3. The additional soakage pits will be constructed by September 2025.

Annexure-II

Waste from Slaughter house is getting directly discharged into water body.

Bio-Effluent treatment plant of 20KLD at new Slaughter house to be established to prevent direct discharge into water bodies.

EO MC Bhaderwah / XEN PWD (R&B) Bhaderwah

30.05.2025

1. Administrative approval for the project was accorded on 03.02.2025.
2. However, the tender had to be floated four times due to lack of response, which led to a delay in achieving the originally targeted completion timeline.
3. In view of the above, the financial bid has been opened, and the Letter of Acceptance (LoA) has been issued to the successful bidder.
4. Work has been started on 15.07.2025.

Revised target date 30-10-2025

Old slaughter house to be discarded.

EO MC Bhaderwah

01.09.2025

Old slaughter house has been sealed and is not being used

Target Achieved

2	Sub-Division Hospital Bhaiderwah	Treatment plant installed in sub district Hospital bhaiderwah is not operational.	Sewage treatment plant installed in sub district Hospital bhaiderwah to be made 100% operational and handed over to Chief Medical Officer	Executive Engg., Mechanical Doda/Udhampur	30.05.2025	1.The bidding process has been completed and Letter of Acceptance (LOA) has been issued. 2. Work on ground has been started and the same shall be completed 20.10.2025.	Annexure-III Revised Target Date 20.10.2025
3	Commercial Establishments	Two orange hotels one in Amira Nagar and another in Teligarh have been found operating without STPs	Hotels to establish STP plants for treatment of the sewage waste generated.	J&KPCC	01.11.2024	1. 20 KLD STP has been installed and made functional at Tourist Facilitation Centre, Telligarh Bhaiderwah.	Target Achieved
				CEO Bhaiderwah Dev. Authority	01.04.2025	2. STP has been installed and made functional at M/S Shiva Residency Amira Nagar Bhaiderwah.	
4	Sewage Generation from Household	Septic waste coming out of various households is flowing into water bodies as the households have not constructed septic tank.	Committee formed to identify Households and Govt. undertakings which have no septic tanks and are discharging waste directly into water bodies and punitive actions to be undertaken against violators.	EO MC Bhaiderwah BDO Bhaiderwah	Ongoing	1. A total of 172 defaulters from the Municipal area have been identified and served notices. These defaulters have been presented before the Lok Adalat for further proceedings. 2. 50 Government employees have also been identified, and departmental action against them has been initiated by the Additional Deputy Commissioner, Bhaiderwah. 3. A total of 83 defaulters in rural areas have been served notices to date. Subsequently, 12 defaulters have constructed septic tanks within their households, while the remaining defaulters are in the process of initiating construction of septic tanks.	

Management of Solid Waste

5	Treatment & Disposal of waste	Un-treated waste lying open near dumping site at MRF facility Dranga Bhaderwah as capacity of the landfill is on verge of getting exhausted.	Remediation of 10,000 MT waste by way of biomining to be done as per CBCP norms.	EO MC Bhaderwah	31.03.2025	<p>1. 60% of the remediation work has been completed.</p> <p>2. The contract initially allotted for the said work was terminated due to the slow progress by the contractor.</p> <p>3. Following re-tendering, the work has resumed at desired pace.</p>	Revised Target date 31.08.2025
		Vermi composting facility of urban area at Dhranga is only partially operational. It has been observed that out of 20 beds available only 8 beds are functional as of today.	Upgradation of capacity of composting unit from 2.5TPD to 5 TPD for treatment & disposal of waste generated to be done.	EO MC Bhaderwah	01.12.2024	Target Achieved	
		Insufficient compost pits in rural area for treatment of solid waste.	No. of community compost sheds to be increased from 19 to 51.	BDO Bhaderwah	31.03.2025	<p>1. As of today, all 51 compost pits have been constructed & made operational.</p> <p>2. Further on requisition, approval for construction of 17 more compost pits have been received from competent authority & tendering process for the same has been initiated.</p>	Annexure-IV
6	Source waste Segregation & Collection	Coverage area for door to door collection in municipal area is approx. 70% only.	Coverage area for door to door collection to be increased to 100% in municipal area by end of the year by introducing more machinery & manpower.	EO MC Bhaderwah	01.08.2025	100% door-to-door waste collection is being carried out on daily basis.	Annexure-V
		Open dumping of waste into water bodies	Chain link fencing (Estimated 6Km length) along bank on all hotspots within municipal limits to be done.	EO MC Bhaderwah / XEN PWD (R&B) Bhaderwah	01.08.2026	Tenders have been invited and shall open on 23.07.2025.	

7	Source waste Segregation & Collection	Waste from Vegetable and Fruit market is not being collected on daily basis leading to lot of waste getting scattered / carried to other areas.	Separate vehicles to be introduced for collection of waste from vegetable/fruit markets and for chicken shops.	EO MC Bhaderwah	Already Implemented	Dedicated vehicle for collection of waste from vegetable/fruit and chicken shops has already been introduced.	Target Achieved
		Door to Door Waste collection is not effectively done in rural area.	100% door to door collection to be introduced in rural area.	BDO Bhaderwah	01.01.2025	<p>1. Daily 100% door-to-door waste collection is being carried out in the designated rural areas.</p> <p>2. Vehicles have been hired from private dealers for the purpose of door-to-door collection of waste in rural areas.</p> <p>3. A Memorandum of Understanding (MoU) has been signed between the Block Development Officer (BDO), Bhaderwah, and the Executive Officer, Municipal Committee (MC), regarding the disposal of rural waste at the Material Recovery Facility (MRF).</p> <p>4. Another MoU has been signed between the Executive Officer, MC Doda, and M/s Ex-Servicemen B.S. Security Agency, Ward No. 06, Karan Nagar, Udhampur, for the disposal of waste generated from various Army camps located in the rural areas of Bhaderwah.</p>	<p>On going process</p> <p>Annexure-VI</p>
		Solid waste coming out of households is flowing into the water bodies	Installation of wire/iron mesh at mouth of deep drains to stop flowing of solid waste into water bodies.	EO MC Bhaderwah / XEN PWD (R&B) Bhaderwah	30.10.2024	<p>1. Iron mesh installed at mouth of all drains and the solid waste collected is processed at Material Recovery Facility (MRF) Bhaderwah.</p> <p>2. Periodic frequency of cleaning introduced.</p>	Target Achieved

Management of Plastic waste / Construction & Demolition Waste

		No facility available for effective treatment and disposal of plastic waste.	Plastic waste management unit to be established taking into account the total waste generated.	BDO Bhaderwah	31.03.2025	<p>1. Work was started however shortly after the same, a portion of the adjacent BRO road subsided which has adversely affected the ongoing construction of the Plastic Waste Management Unit. As a precautionary measure, construction had to be halted.</p> <p>2. In view of above, a committee headed by Executive Engineer, REW Doda and comprising of concerned AEE, AE, and JE has been formed to submit a detailed proposal for the protection and stabilization of the construction site.</p> <p>3. Report of the committee expected by 25.07.2025.</p>	<p>Revised Target date 30.09.2025</p> <p>Annexure-VII</p>
8	Plastic Waste Disposal	No facility for effective disposal of plastic waste like polythene bags, sheets etc. is available in District Doda.	Seggregated Plastic waste in form of polythene bags, wrappers etc. to be auctioned.	EO MC Bhaderwah BDO Bhaderwah	01.01.2025 30.12.2024	All private players involved in the business of recycling and Rag picking are involved for collection and scientific disposal/re-use/re-cycling of waste	On going
9	Construction & Demolition waste	Construction & demolition waste lying scattered at different places.	Establishment of site for storage of construction and demolition waste to be done.	EO MC Bhaderwah/XEN PWD	01.02.2025	Target Achieved	

Miscellaneous activities							
10	Implementation of Enforcement Mechanisms	Lack of monitoring system to check adherence of Door to Door Collection of waste	Daily monitoring of waste collection to be done and Geo-Tagged photographs to be shared on daily basis.	EO MC Bhaderwah BDO Bhaderwah	—	1. Daily monitoring has been introduced by ensuring Geo-tagged photographs of all covered areas on daily basis followed by daily audit. 2. Special whatsapp group of all concerned personnel created for sharing Geo-tagged photographs.	Target Achieved
		No effective review by District administration	1) Review by a dedicated committee to be introduced. 2) Monthly review by Deputy Commissioner Doda to be done	ADC Bhaderwah DC Doda	—	Frequent review by Addl. Deputy Commissioner Bhaderwah & Deputy Commissioner Doda being done.	Target Achieved
		Lack of enforcement mechanisms to deter people from dumping garbage in open / water bodies.	CCTV's to be installed at important places like Old Bus Stand, Punjeha Nallah Near Jama Masjid, Seri Bazaar, Slaughter Houses & MRF etc. for identifying violators.	EO MC Bhaderwah	—	CCTV's have been installed at Punejha Nallah, Old Bus Stand, MRF Dranga and Seri Bazaar etc.	Target Achieved
			100% viewing of CCTV footage to be done on daily basis and notices/challans will be issued against the violators.	EO MC Bhaderwah / BDO Bhaderwah / Tehsildar Bhaderwah / SHO / DO JKPC	30.05.2025	1. 100% viewing of CCTV footage is being done on daily basis and notices/challans are being issued against the violators. 2. This proactive approach is bringing a transformational change through both enforcement and motivation.	On going
			Special cross-functional teams to be constituted for effective enforcement of J&K Non Biodegradable (Management handling and disposal) Act 2007.	EO MC Bhaderwah / BDO Bhaderwah / Tehsildar Bhaderwah / SHO / DO JKPC	—	Special cross-functional teams have been constituted for effective enforcement of J&K Non Biodegradable (Management handling and disposal) Act 2007.	Target Achieved
			Routine challans and fines to be introduced.	EO MC Bhaderwah / BDO Bhaderwah / Tehsildar Bhaderwah / SHO / DO JKPC	—	Fine amounting to Rs. 37000 has been realized from other violators till date.	

11	Awareness creation	Low awareness of public	For creation of the awareness in general, awareness messages to be disseminated through LED Digital displays to be installed within municipality. Additionally signages / Hoardings to be installed on embankments as well as within town.	EO MC	01.03.2025	Target Achieved	
			Regular announcements to be made on loud speakers by administration	EO MC	—	Speakers mounted on vehicles being used for making regular announcements.	On going
		No frequent programs to increase involvement of general public regarding waste management	Public awareness to be created / improved through Information, Education & Communication (IEC) activities on frequent basis.	EO MC Bhaderwah / BDO Bhaderwah / Tehsildar Bhaderwah/ SHO Bhaderwah	—	IEC activities have been planned on periodic basis wherein students, common public etc. have also been involved.	Annexure-VIII
			Special public awareness drives regarding cleanliness, waste generation and disposal to be planned on frequent basis.		—	Programs on motivating people like Self Help Groups etc. for waste management undertaken.	On going
				—	1. Special programs were initiated during Swachta Pakhwada for cleaning of Neeru river as well as adjoining areas. 2. Periodic cleaning of Neeru river introduced.	On going	

**OFFICE OF THE MUNICIPAL COMMITTEE BHADERWAH
JAMMU, JAMMU & KASHMIR**

Letter of Award (LoA)

To,

ARP Motors Private Limited
G-395, Phase-II, UPSIDC, M G Road, Masuri,
Hapur, Hapur, Uttar Pradesh, 201012
GST NUMBER: 09AASCA2904N1Z6

No.:- MC/B/25/481

Dated: 02.07.2025

**Subject: Letter of Award (LoA) for Supply of 01 No. Truck Mounted Suction Machine
as per GeM Bid Number GEM/2025/B/6193183.**

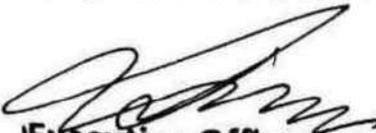
With reference to the above-mentioned tender and subsequent Reverse Auction (RA) conducted on 27th May 2025 under RA Number GEM/2025/R/493196, we are pleased to inform you that ARP Motors Private Limited has emerged as the L1 bidder, quoting the lowest price of ₹34,90,000.00 (Rupees Thirty-Four Lakh Ninety Thousand Only) for the Supply of Truck Mounted Suction Machine (Quantity: 1).

Accordingly, this Letter of Award (LoA) is issued in your favour for the supply, testing, and commissioning of the equipment as per the tender terms and specifications. You are also required to provide operational training to our designated staff to ensure efficient and safe use of the equipment.

You are directed to complete the supply of the machine within 90 days from the date of issuance of this letter.

In addition, you are requested to submit a Performance Security (e-PBG) @3%, amounting to 1,04,700/- (Rupees One Lakh Four Thousand Seven Hundred Only), within seven (7) days of issuance of this LoA. The e-PBG must remain valid for 12 months beyond the completion of the warranty period. Upon successful completion of the warranty term, the security shall be returned.

We look forward to your cooperation for successful and timely execution of the contract.


Executive Officer,
Municipal Committee,
Bhaderwah



Soakage Pits



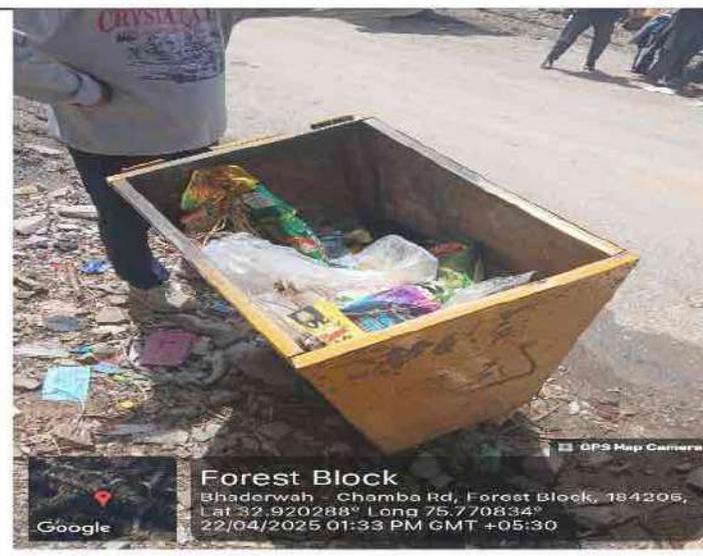
STP at Sub-Division Hospital Bhaderwah



Compost Pits



Door to Door Collection in Municipal Areas



Door to Door collection in Rural Areas



BRO Road Subsidence adjacent to land levelling of Plastic Waste Management Unit



IEC Activities performed on Periodic Basis

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J& K POLLUTION CONTROL COMMITTEE PARIVESH BHAVAN GLADNI, (NARWAL) JAMMU

ANALYSIS TEST REPORT (Water Laboratory)

Source of sample collection : Neeru River
 Date of sample collection : 25-6-2025
 Sample submitted by : DO Doda

Report No. 00CWJ
 Dated: 2-7-2025

S.No.	Parameters	Neeru River at Mondha Sartangal Bhaderwah	Neeru River at Solid waste Management & Dumping Site at Dranga	River Chenab after mixing with Neeru Nalla near Pull Doda	Standard Permissible limits as per CPCB Classification of Streams For 'B' Class of Rivers
1	Weather	Clear	Clear	Clear	
2	Temperature(°C)	29	29	29	
3	Colour	Colourless	Colourless	Colourless	
4	Odour	Odourless	Odourless	Odourless	
5	Dissolved Oxygen	6.8	6.4	6.9	>5.0 mg/l
6	pH	7.35	7.20	7.65	6.5-8.5
7	Conductivity	123	117	152	
8	Biological Oxygen Demand	<1.0	1.0	1.4	<3.0 mg/l
General Parameters					
1	Turbidity	1.0	3.0	5.0	
2	Total Dissolved Solids	72	68	90	
3	Chemical Oxygen Demand	BDL	5.0	7.6	
4	Total Alkalinity	72	88	132	
5	Hardness as CaCO ₃	62	58	112	
6	Calcium Hardness as CaCO ₃	40	44	88	
7	Magnesium Hardness as CaCO ₃	22	14	24	
8	Sodium	3.6	5.2	6.0	
9	Potassium	1.4	1.8	1.8	
10	Chloride	22	26	32	

Note:1. All the concentrations are expressed in mg/l except pH, Conductivity (µS/cm), Temperature °C
 Inference 1) Sample from Neeru River and River Chinab falls in 'B' Class of River.


 Analyst


 I/c Water Lab/Coordinator Labs

J & K POLLUTION CONTROL COMMITTEE PARIVESH BHAVAN GLADNI, (NARWAL) JAMMU
ANALYSIS TEST REPORT (Water Laboratory)

Source of sample collection : Nallahs falling in Neeru River

Date of sample collection : 25-6-2025

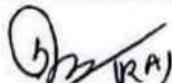
Sample submitted by : DO Doda

Report No. 00 (W)

Dated 2-7-2025

S.No.	Parameters	Haloon Nallah before mixing Before mixing with Neeru Nallah near sartangal vill Bhaderwah	Puneja Nallah before mixing with Neeru Nallah near Jamia Masjid Bhaderwah	Halina Nallah before mixing with Neeru Nallah near Chinote Mandir Bhaderwah	Hanga Nallah before mixing with Neeru Nallah near Amira Nagar Bhaderwah	Neel Ganga/Gupt Ganga	Standard permissible limits as per CPCB classification of streams for 'B' Class of Rivers
1	Weather	Clear	Clear	Clear	Clear	Clear	
2	Temperature	29	29	29	29	29	
3	Colour	Colourless	Light brown	Colourless	Colourless	Colourless	
4	Odour	Odourless	Slightly Pungent	Odourless	Odourless	Odourless	
5	Dissolved Oxygen	6.5	5.6	6.8	6.8	6.5	>5.0 mg/l
6	pH	7.46	7.92	7.46	7.66	7.40	6.5-8.5
7	Conductivity	74	191	218	147	74	
8	Biological Oxygen Demand	<1.0	2.2	<1.0	<1.0	<1.0	<3.0 mg/l
General Parameters							
1	Turbidity	3.0	8.0	7.00	6.0	4.0	
2	Total Dissolved Solids	43	112	125	86	43	
3	Chemical Oxygen Demand	4.0	14.0	5.0	5.0	<1.0	
4	Total Alkalinity	52	112	112	92	56	
5	Hardness as CaCO ₃	30	50	84	68	44	
6	Calcium Hardness as CaCO ₃	18	42	74	62	30	
7	Magnesium Hardness as CaCO ₃	12.0	8.0	10.0	6.0	14	
8	Sodium	4.6	6.8	6.8	5.6	2.0	
9	Potassium	1.1	2.8	2.4	2.4	1.1	
10	Chloride	18	30	17	18	16	

Note:- 1. All the concentrations are expressed in mg/l except pH, Conductivity ($\mu\text{S}/\text{cm}$), Turbidity (NTU) & Temperature $^{\circ}\text{C}$


Analyst


I/c Water Lab/Coordinator Labs

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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
AT NEW DELHI**

O.A No. 178/2024

Title of the case: - News item titled "Increasing Pollution badly affecting water bodies in Baderwah" appearing in Greater Kashmir dated 15.01.2024.

In the matter of : Affidavit in support of Progress Report.



I, Harvinder Singh, IAS age 34 years, presently posted as Deputy Commissioner, Doda, do hereby solemnly affirm and declare that being well conversant with facts of the case and on the basis of records available with me, do hereby swear this affidavit in support of Progress Report.

I do hereby further declare as under:-

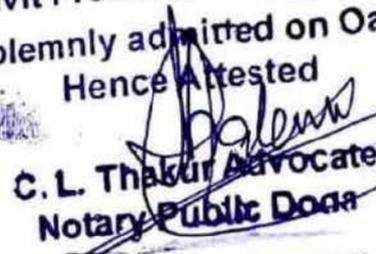
1. That the Progress Report has been drawn and drafted by the deponent on the basis of information and material available with the deponent.
2. That the Deponent has gone through the contents of the accompanying Progress Report and the same are related to the records of the case available with the Deponent and are true to the best of my knowledge and available information.


 Deponent
Deputy Commis
Doda

Verification:-

Verified at Doda on 22-07-2025 that the contents of the above affidavit are true and correct to the best of my knowledge and belief.


Deputy Commissioner
Doda
 Deponent

Affidavit Presented By DC Harvinder Singh
 Solemnly admitted on Oath
 Hence Attested

C. L. Thakur Advocate
Notary Public Doda



सत्यमेव जयते

INDIA NON JUDICIAL

Government of Jammu and Kashmir

₹10

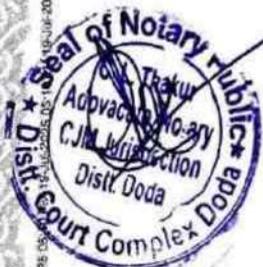
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Certificate No.	: IN-JK69817792853461X
Certificate Issued Date	: 19-Jul-2025 05:10 PM
Account Reference	: NEWIMPACC (SV)/JK12580704/ KHIDMAT CENTER JAMMU/ JK-DD
Unique Doc. Reference	: SUBIN-JKJK1258070425634214230110X
Purchased by	: HARVINDER SINGH DEPUTY COMMISSIONER DODA
Description of Document	: Article 4 Affidavit
Property Description	: AFFIDAVIT
Consideration Price (Rs.)	: 0 (Zero)
First Party	: HARVINDER SINGH DEPUTY COMMISSIONER DODA
Second Party	: Not Applicable
Stamp Duty Paid By	: HARVINDER SINGH DEPUTY COMMISSIONER DODA
Stamp Duty Amount(Rs.)	: 10 (Ten only)



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**Statutory Alert:**

1. The authenticity of this Stamp certificate should be verified at www.shikrestamp.com or using e-Stamp Mobile App of Stock Holding. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
2. The onus of checking the legitimacy is on the users of the certificate.
3. In case of any discrepancy please inform the Competent Authority.